

Andhra Pradesh is duty-bound for the procurement of paddy from the farmers and their timely payment...

MR. CHAIRMAN: The technical people from Lok Sabha may please check the mike.

SHRI SUBHAS CHANDRA BOSE PILLI: The AP State Civil Supplies Corporation is mandated to procure at MSP without any reservation. It is further to bring to light that this extensive and timely procurement by the AP Civil Supplies Corporation has drained its resources. It is becoming increasingly difficult for it to mobilize resources for MSP operations as it has already exhausted all options available for borrowing from the financial institutions. An amount of Rs.4,282 crores to AP Civil Supplies Corporation is due from the Government of India. Out of this amount of Rs.4,282 crores pending, Rs.1,599 crores pertain to 10 per cent withheld amounts of rice subsidy from 2013-14 to 2016-17 and for which all CAG audited financial statements have been submitted; Rs.1,723 crores pertain to 'Pradhan Mantri Garib Kalyan Anna Yojana' and the balance of Rs.960 crores pertain to advance claims for 3rd quarter of financial year 2020-21. I would, therefore, urge upon the Food and Public Distribution Minister, Shri Piyush Goyal to intervene in the matter and issue suitable instructions for the pending amounts to be released in the best interests of the farmers of Andhra Pradesh.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the issue raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

Capture of Gujarat fishermen and their fishing boats by Pakistan Marine Police

श्री शक्तिसिंह गोहिल (गुजरात): माननीय सभापति महोदय, गुजरात का जो भी समुद्र तट है, वह पाकिस्तान से लगा हुआ है और गुजरात के मछुआरों को उनकी फिशिंग बोट्स के साथ पाकिस्तान मरीन बार-बार उठाकर ले जाता है। हाल में ही अभी की बात करें, तो 1,100 फिशिंग बोट्स और 400 मछुआरे पाकिस्तान की कराची जेल में कैद हैं। मैं आपके जरिए सरकार से अनुरोध करना चाहता हूँ कि वह इनको जल्द से जल्द वापस लाने के लिए और बोट्स को भी वापस लाने के लिए कदम उठाए। माननीय सभापति महोदय, 2007 से 2010 में वैसल ट्रैकिंग सिस्टम के लिए जो पैसे लगे थे, सीएजी ने कहा है कि उसमें irregularities हुई हैं। हमारे समुद्र

तट की रक्षा के लिए, सिक्योरिटी के लिए जो बोट्स दी गई थीं, वे नहीं चल रही हैं, ये भी सीएजी के कमेंट्स थे। मैं उम्मीद रखता हूँ कि सरकार इन चीज़ों को गंभीरता से लेगी।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

डा. सस्मित पात्रा (ओडिशा): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

डा. फौजिया खान (महाराष्ट्र): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करती हूँ।

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI SUBHASH CHANDRA SINGH (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

DR. AMEE YAJNIK (Gujarat): Sir, I also associate myself with the issue raised by the hon. Member.

Closure of Indo-Myanmar border trade at Zokhawthar village in Mizoram

SHRI K. VANLALVENA (Mizoram): Mr. Chairman, Sir, I want to inform the hon. Members of this House that the Indo-Myanmar Border Trade Centre at Zokhawthar Village in my Constituency has been closed since April, 2020 till today due to Coronavirus pandemic. During this period, some businessmen constructed unauthorised roads at about seven different places across the Myanmar and India border. So many foreign goods entered our country illegally through these artificial roads without paying any GST to the Government. I am afraid that all those temporary roads may turn into the permanent smuggling roads if we do not take the necessary action. So, I kindly request the Union Government to take all the necessary steps to re-open this Border Trade Centre as soon as possible to avoid the unnecessary circumstances which could happen in future.